No. A. 22011/6/11-Ad-I  
Government of India  
Ministry of Corporate Affairs  

"A" Wing, 5th Floor, Shastri Bhawan  
Dr. R.P. Marg, New Delhi-110001  

Dated: 30th November, 2012  

OFFICE ORDER  

The following postings/transfers are hereby ordered with immediate effect and until further order:-  

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name &amp; Designation</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Smt. R. Chandra Kumar, Assistant</td>
<td>Competition Section</td>
<td>Vigilance</td>
</tr>
<tr>
<td>2.</td>
<td>Sh. R. S. Bisht, UDC</td>
<td>Cash</td>
<td>Competition Section</td>
</tr>
<tr>
<td>4.</td>
<td>Smt. Kiran Narula, UDC</td>
<td>Vigilance</td>
<td>Cash</td>
</tr>
</tbody>
</table>

2. This issues with the approval of Additional Secretary.  

(KSHITISH KUMAR)  
Under Secretary to the Govt. of India  

- Individual concerned  
- Dir(AK)/ DS(BPP)/US(RCT)/US(AK)/US(JBK)  
- SO(Cash)/SO(CC)/SO(Vigilance)  
- e-gov cell to place it on MCA website under the head of `Transfer/Posting`.  
- Guard File.